WP(C) No.(SH)398/2010

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 20.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

Petitioner is directed to take fresh steps for service of notice to the respondents No. 4, 5, 6 & 7 by registered post with AD within five days.

List this case again on 18.10.2013.

JUDGE

CHIEF JUSTICE (ACTING)

WP(C)No.(SH)22/2011

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case for hearing on 30.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

As prayed for by the learned counsel for the petitioners, list this case again on 30.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

Perused Office note dated 27.08.2013.d Await service report.
List this case again on 07.10.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

On the prayer of Mr. S Dey, learned counsel for the respondent No.3 and Mrs. N Gurung, learned counsel for the respondents No.4 to 6, another four weeks' time is granted to the respondents to file their respective affidavits-in-opposition.

List this case again on 18.10.2013.

JUDGE

CHIEF JUSTICE (ACTING)

Lam

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

Tag this case together with *WP(C) No.(SH)203/2013* and list this case again on *18.10.2013*.

JUDGE

CHIEF JUSTICE (ACTING)

WP(C)No.(SH)262/2013

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

Heard Mr. SC Shyam, learned senior counsel assisted by Mr. B Deb, learned counsel for the petitioners.

Issue Notice returnable within four weeks.

Petitioner is directed to take steps for service of notice to the respondent by registered post with AD within five days.

JUDGE

CHIEF JUSTICE (ACTING)

WP(C)No.(SH)264/2013

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List it again on 20.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

Issue Rule.

Respondents No.5, 6 & & 7 had filed affidavit-in-opposition.

List this case for hearing on 18.10.2013.

In the meanwhile, respondents No.1 & 2 may file affidavit-in-opposition.

JUDGE

CHIEF JUSTICE (ACTING)

Lam

WP(C) No.(SH)317/2011 With WP(C) No.(SH)318/2011

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 18.10.2013.

JUDGE

CHIEF JUSTICE (ACTING)

WP(C) No.(SH)359/2012

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

As prayed for by the parties, list this case again on 20.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 07.10.2013.

JUDGE

CHIEF JUSTICE (ACTING)

MC (WP(C)No.(SH)215/2013

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 30.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

MC(WP (C)No.(SH)295/2013 In WP(C)No.(SH)261/2013

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

In view of the order passed today in **WP(C)No.(SH)261/2013**, this misc. case also stands disposed of.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

Mr. HS Thangkhiew, learned senior counsel who entered appearance on behalf of the respondent No.4 prays for four weeks' time for filing affidavit-in-opposition.

The prayer is granted.

In the meanwhile, petitioner may file rejoinder to the affidavit filed by the respondents No.1-3.

Interim order passed on 13.08.2013 shall continue until further orders.

JUDGE

CHIEF JUSTICE (ACTING)

Lam

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 07.10.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, J)

Heard Mr. OP Bhati, learned counsel for the petitioner and Mr. KS Kynjing, learned Advocate General, Meghalaya assisted by Mr. ND Chullai, learned Sr GA for the respondents.

Hearing concluded.

Judgment reserved.

JUDGE

CHIEF JUSTICE (ACTING)

Lam

Review Pet. No.(SH)11/2009

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List it again on 30.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List it again on 20.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

WA No.(SH)8/2013 In WP(C) No.(SH)80/2013

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE S R SEN

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case before any other Bench without one of us (SR Sen J).

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 30.09.2013..

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 20.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 23.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 18.10.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 30.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)

16.09.2013

(T. Nandakumar Singh, Chief Justice (Acting)

List this case again on 23.09.2013.

JUDGE

CHIEF JUSTICE (ACTING)